

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **15.06.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 286/2026 For Urgent Hearing IA No. 805/2026 For Stay IA No. 806/2026 (With Defects)	Nukala Savitri, Personal Guarantor of SVSVS Projects Pvt Ltd Vs Bank of Maharashtra Ltd & Anr	Ms. S Manjula Devi	
2.	Comp App (AT) (CH) (Ins) No. 288/2026 For Urgent Hearing IA No. 808/2026 For Stay IA No. 809/2026 (With Defects)	NNBV Venkateshwara Rao, Personal Guarantor of SVSVS Projects Pvt Ltd Vs Bank Of Maharashtra Ltd & Anr.	Ms. Manjula Devi	
3.	Comp App (AT) (CH) (Ins) No. 281/2026 (With Defects)	AKG Sekar - Operational Creditor Vs S Kannan, Liquidator, Arjun Chemicals Pvt Ltd & 2 Ors.	Ms. D Chamundeswari	Mr. Santosh Ukkur For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 11/2026 For Direction IA No. 193/2026 For Exemption IA No. 194/2026 Delay in refiling IA No. 195/2026 For Condone Delay IA No. 196/2026 To implead IA No. 768/2026 (With defects)	MB Gupta HUF Through its Karta Mahesh Chand Gupta & 103 Ors. Vs East Coast Steel Pvt Ltd	Ms. Ruchika Dhandhanian	
5.	Comp App (AT) (CH) (Ins) No. 292/2026 For Exemption IA No. 823/2026 For Stay IA No. 824/2026 (With Defects)	Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors.	Mr. Gautam S Raman	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No. 1013/2023 Interim Injunction IA No. 253/2024	G. Subramaniam Vs Dr. SR Shriraam Shekar, Liquidator of RLS Alloys Pvt Ltd & 4 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1 Mr. G Dinesh Kumar R2
7.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional Docs. IA No. 1283/2024	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
8.	Comp App (AT) (CH) No. 13/2025 For Stay IA No. 174/2025	Vision Broadband Services Pvt Ltd & Anr. Vs SY Sri Kumar Vision Broadband Services Pvt Ltd	Mr. K Manivannan	
9.	IA No. 1802/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 649/2025 For Stay IA No. 1803 & 1804/2025 To Dispense with IA No. 1805/2025	Venna Parvata Vardhani & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited WITH	Mr. M Ramu	Mr. VVSN Raju
10.	IA No. 1806/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 650/2025 For Stay IA No. 1807 & 1808/2025 To Dispense with IA No. 1809/2025	Venkatesa Perumallu Pasumarthy & 3 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited WITH	Mr. M Ramu	Mr. VVSN Raju
11.	IA No. 1835/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 659/2025 To Dispense with IA No. 1832/2025 For Stay IA No. 1833 & 1834/2025	Hari Kumar Polavarapu & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Constructions Limited WITH	Mr. M Ramu	Mr. VVSN Raju
12.	IA No. 180/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 71/2026 For Stay IA No. 181 & 182/2026 (With Defects)	B Anand Reddy & 54 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited WITH	Mr. M Ramu	

13.	IA No. 19/2026 (For Condone Delay) & IA No. 20/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 07/2026 For Exemption IA No. 18/2026 For Stay IA No. 21/2026	Venna Venkateswarlu & 7 Ors. Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd	Mr. M Ramu	
14.	IA No. 22/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 8/2026	Abhimanyu Raja Managing (Suspended) Director, Vijai Spinners (RJPM) Pvt Ltd Vs Canara Bank & Anr. WITH	Mr. DR Raghunath	Mr. T Ravichandran R1 Ms. MS Elamathi R2
15.	IA No. 23/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 9/2026	Abhimanyu Raja, Suspended Director, Vijai Spinners (RJPM) Pvt Ltd & Anr. Vs A Arumugam [Currently S.Rajendran] Liquidator of Vijai Spinners(RJPM) Pvt Ltd	Mr. DR Raghunath	Ms. MS Elamathi
16.	Comp App (AT) (CH) (Ins) No. 252/2026 For Stay IA No. 697/2026 For Exemption IA No. 698 & 717/2026	Arjun Govind Raghupathy, Suspended Director of BGR Energy Systems Ltd Vs National Asset Reconstructions Company Ltd & Anr	Mr. Pradeep Joy	Mr. Vinod Kumar For Caveator
17.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company rep by Jinan KR & 4 Ors	Mr. Ashok B Shenoy	Mr. MA Shaji R1
18.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Mr. Prahalad K Bhat

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	C.J George & 3 Ors Vs Synthite Industries Pvt Ltd & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailendran

20.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
21.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1
22.	Comp App (AT) (CH) (Ins) No. 199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
23.	Comp App (AT) (CH) (Ins) No. 201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
24.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt Ltd & 15 Ors	Mr. K Rajendran	Mr. S Vikas Reddy R2
25.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4
26.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors	Mr. Anirudh A Sriram	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
27.	Comp App (AT) (CH) (Ins) No. 380/2024	State of Tamil Nadu Commercial Tax and Registration Dept. Rep by T Saravanakumar, Asst. Commissioner Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd & Anr, WITH	Mr. P Sathish	
28.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Steel & Allied Industries Ltd & 4 Ors WITH	Mr. P Sathish	Mr. Ravi Rajagopalan R2- R4 Mr. Pranav Gopalakrishnan R5

29.	Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept., Govt. of Tamil Nadu Vs Rocksand Minerals Pvt Ltd & 7 Ors	Mr. P Sathish	Mr. Pranav Gopalakrishnan R1 Mr. Ravi Rajagopalan R6
30.	Comp App (AT) (CH) No. 111/2025 For Stay IA No. 1263/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Venugopala Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Venugopala Agro Farms Pvt Ltd & Anr. WITH	Mr. Raja Shekar Rao Salvaj	Mr. BV Satish Kumar, PCS- R1
31.	Comp App (AT) (CH) No. 112/2025 For Stay IA No. 1265/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1
32.	Comp App (AT) (CH) (Ins) No. 224/2025	Hindustan Builders Vs Atluri Foods Pvt Ltd. Rep by its Managing Director Vijay Venkata Prasad Atluri	Mr. Mayur Mundra	Mr. N Kumaraswamy
33.	Comp App (AT) (CH) (Ins) No. 284/2025	Noveltech Feeds Pvt Ltd Vs Gold Chick Hatcheries & Foods Pvt Ltd	Mr. NB Sudarshan	
34.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr. WITH	Ms. S Manjula Devi	Mr. Sankar P Panicker
35.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker

36.	Comp App (AT) (CH) (Ins) No. 324/2025 For Additional Docs IA No. 980/2025 For Exemption IA No. 981/2025	Shree Yash Stainless Pvt Ltd Vs Andhra Ferro Alloys Ltd	Mr. Nilesh Udernani	Mr. Vishnu Mohan
37.	Comp App (AT) (CH) (Ins) No. 630/2025 For Exemption IA No. 1749 & 1750/2025	Bharat Heavy Electricals Limited Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt Ltd & Anr.	Mr. Himanshu Gupta	Mr. Dwarakesh Prabhakaran R1 Ms. Shweta Dubey R2
38.	Comp App (AT) (CH) No. 12/2026 For Stay IA No. 172/2026	Guruchandrika Builders and Property Pvt Ltd & Anr. Vs Shawn Jeff Christopher & 4 Ors.	Mr. NP Vijaykumar	Mr. Sankar P Panicker R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023 For Urgent Hearing IA No. 1436/2025	Uma Packaging & Anr. Vs Tirumalaturupati Constructions India Pvt Ltd & 8 Ors.	Mr. Y Suryanarayana	Mr. K Manivannan R2 Mr. Aravind AS- R9
40.	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	V Subramanian & Anr. Vs Jegatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R8 Ms. K. Subbu Ranga Bharathi-R9 Ms. S Elambharathi R10
41.	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jegatheesan Muthurajan & 10 Ors. WITH	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. S Elambharathi R11

42.	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. Johnsy Greeta	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Mr. Kingsly Solomon JR8 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
43.	Comp App (AT) (CH) No. 93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr. J Kingsly Solomon	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
44.	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793 & 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. K. Subbu Ranga Bharathi- R11
45.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional Docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt Ltd & Anr	Mr. V Ranjith Shankar	Mr. T Ravichandran R1 Mr. Edward James R2
46.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023, 641/2024, 1449/2025 & 591/2026	Krishna Mohan Gollamudi, Liquidator for Priyadarsini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi R1
47.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP, Mantena Laboratories Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2 Ms. Lakshana Viravalli R3

48.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP of Mantena Laboratories Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2 Ms. Lakshana Viravalli R3
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in